

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 50 of 2014

Dated : 14th February, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

SM Environmental Technologies Pvt. Ltd. ... Appellant(s)

Versus

Rajasthan Electricity Regulatory Commission & Ors. ... Respondent(s)

**Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri**

ORDER

Admit. Issue notice to the Respondents returnable on 07.03.2014.
Dasti service is permitted. Registry is also directed to issue notice to the
Respondents.

Post the matter on **07.03.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/pr